GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3684 ANSWERED ON:19.04.2010 GRANTS TO NGOS Kaswan Shri Ram Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of Non-Governmental Organisations (NGOs) in each State including Rajasthan to whom grants have been provided by his Ministry for executing projects under various rural development schemes during the last three years;
- (b) the amount of grants provided to such NGOs during the above period, year-wise and State-wise;
- (c) the criteria for giving the grants to these NGOs;
- (d) the names of the NGOs which have not utilised the grants and those who have been blacklisted, State-wise;
- (e) the details of such blacklisted NGOs against whom action has been taken or proposed to be taken in each State alongwith the nature of action taken in the matter; and
- (f) the steps taken to check such recurrence in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a) to (f) Information is being collected and shall be laid on the table of the House.